

Annexure - 3

**Name of the Corporate Debtor: Call Express
Construction (India) Private Limited**

Date of Commencement of CIRP: 5-07-2023 (Order Received on 6-7-23)

List of Claims as on 29-07-2023

List of Financial Creditors (other than Financial creditors belong to any class of creditors)

| | | | | | | | | | | | | | (Amount in ₹) | |
|-------|-------------------------|-------------------------------|-----------------|-------------------------|-------------------|--|-----------------------------|-------------------------------|--------------------------|-----------------------------|--|------------------------------|------------------------------------|----------------|
| Sl.No | Name of Creditor | Details of the Claim received | | Date of claims admitted | | | | | | Amount of Contingent Claims | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount if claim under verification | Remarks if any |
| | | Date of receipt of claim | Amount Claimed | Amount Admitted | Nature of Claimed | Amount of covered by Security interest | Amount Covered by Guarantee | Whether related party or not? | % of voting share in CoC | | | | | |
| 1 | LIC Housing Finance Ltd | 19-11-2023 | 55,05,95,349.74 | 55,05,95,349.74 | Financial debt | Yes | Yes | No | 74.61 | - | - | - | - | |